

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.03.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 92/BB/2018	For hearing IA 157/2020 IA 110/2020 - CIRP	Sec 7 of I&B Code 2016	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan Housing Projects Pvt Ltd	Shankar B Iyer RP

ADVOCATE FOR PETITIONER/s:

Shankar B Iyer

RP

SHANKAR B. IYER.

9731310389

✓ ADVOCATE FOR RESPONDENT/s:

S. Narendra Kumar
(S. NARENDRAN KUMAR)

Respondent

98805 93050

ORDER

Heard Shri Shankar B. Iyer, learned Resolution Professional and Shri S. Narendra Kumar, learned Counsel for the Respondent. Learned Resolution Professional requests time for filing Reply on the IAs. Learned Resolution Professional is directed to file Reply duly serving copy on the other side. Post the case on **20.03.2020**.

Shri Ashutosh Chandra

MEMBER(T)

Shri Rajeswara Rao Vittanala

MEMBER(J)

Puja
Veried